


**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****MANGLAM PAPER PRIVATE LIMITED OPERATING IN PAPER INDUSTRY AT  
AHMEDABAD, GUJARAT, INDIA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MANGLAM PAPER PRIVATE LIMITED PAN: AABCT3132G CIN: U21019GJ1981PTC004585
2.	Address of the registered office	305, Akshat Tower, Near Pakvan Dinning Hall, S G Highway, Bodakdev, Ahmedabad -380 054
3.	URL of website	CD has no website.
4.	Details of place where majority of fixed assets are located	CD does not possess any major assets.
5.	Installed capacity of main products/ services	Main Product: N/A [No activity since May 2021] As per the information provided by suspended management of CD, the CD was earlier involved in manufacturing in kraft and other types of papers.
6.	Quantity and value of main products/ services sold in last financial year	Exact quantity is not ascertainable at present. Since May 2021, CD is not operational.
7.	Number of employees/ workmen	Presently, operations of the CD is not running. Hence no employees/workmen are retained.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last audited financials available for FY 2022-23 Other details can be obtained by e-mailing on <a href="mailto:ashish@ravics.com">ashish@ravics.com</a> and <a href="mailto:ipmanglam@gmail.com">ipmanglam@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by e-mailing on e-mailing on <a href="mailto:ashish@ravics.com">ashish@ravics.com</a> and <a href="mailto:ipmanglam@gmail.com">ipmanglam@gmail.com</a>
10.	Last date for receipt of expression of interest	01.07.2024

11.	Date of issue of provisional list of prospective resolution applicants	10.07.2024
12.	Last date for submission of objections to provisional list	15.07.2024
13.	Date of issue of final list of prospective resolution applicants	25.07.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.07.2024
15.	Last date for submission of resolution plans	30.08.2024
16.	Process email id to submit Expression of Interest	<a href="mailto:ipmanglam@gmail.com">ipmanglam@gmail.com</a>

**Date: 14.06.2024**  
**Place: Ahmedabad**

  
**Ashish Shah**  
**Interim Resolution Professional**  
**Manglam Paper Private Limited**  
**IBBI/IPA-002/IP-N00214/2017-18/10666**  
**402, Shaival Plaza, Near Gujarat College**  
**Ellisbridge, Ahmedabad- 380 006**